

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-2340/ND/2019**

**IN THE MATTER OF:**

**M/s. Pooja Finelease Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Auto Needs (India) Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 12.12.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Arvind Kr. Jadon, Advocate**

**For the Respondent/ Corporate-debtor**

**:Mr. Vivek Sibal, Mr. Rahul  
Sharma and Mr. Sushant Tomar,  
Advocates**

**ORDER**

Arguments heard. Order is reserved in this matter.

- Sd -

**(V.K. Subburaj)  
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)  
Member (J)**